

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1049
TO BE ANSWERED ON 7th FEBRUARY, 2020**

UNIQUE IDENTIFICATION NUMBER FOR NURSES

1049. ADV. DEAN KURIAKOSE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government intends to provide unique identification number to nurses in the country;
- (b) if so, the details thereof and the steps taken by the Government in this regard;
- (c) whether it is mandatory for nurses to renew their registration every five years after obtaining the unique identification number, if so, the details thereof; and
- (d) whether Indian Nursing Council has issued any guidelines in this regard, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE**

(SHRI ASHWINI KUMAR CHOUBEY)

- (a): Yes.
- (b): Nurses Registration & Tracking System (NRTS) has been initiated with the objective to develop a Computerized Live Register for all categories of Nursing Personnel. Some of the steps taken in this regard are:
 - I. All the State Nursing Councils (SNCs) have been provided required Computer Hardware and Manpower.
 - II. Enrolment Agency has been deployed in all the States to collect the data of all the nurses in association with SNCs.
- (c): Yes. Renewal of Licence has been linked with Continuous Nursing Education (CNE) with credit hours. For renewal of registration, the Registered Nurse would login and apply online in NRTS portal and upload CNE certificate alongwith the requisite fee.
- (d): Indian Nursing Council (Nurses Registration & Tracking System) Regulations, 2019 has been notified by Indian Nursing Council on 7th May, 2019.